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Date: 24/08/2025

Stakeholders Consultation Committee of Punjab Basmati Rice Ltd Vs Mr. Sanjay Kumar Aggarwal

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: April 1, 2024

Acts Referred: Insolvency and Bankruptcy Code, 2016 â€" Section 10

Hon'ble Judges: Rakesh Kumar Jain, Member (J); Ajai Das Mehrotra, Member (T)

Bench: Division Bench

Advocate: Rakesh Gupta, Eshna Kumar, Akshat Maheshwari

Final Decision: Division Bench

Judgement